

STATEMENT

State	Pyrethrum Extract	Malathion Tech.	Malathion 25% wdp	Synthetic Pyrethroid	Fogging Machine
Delhi	1200 liters	2.5 MT	-	-	10
Punjab	-	0.5 MT	-	-	5
Haryana	-	2.0 MT	100 MT	3.0 MT	12
Karnataka	-	1.5 MT	-	-	8
Tamil Nadu	-	3.0 MT	-	-	-
Uttar Pradesh	1000. liters	4.0 MT	-	-	-

HIV/AIDS

1483. SHRI BIJOY HANDIQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have protested the decision of six gulf countries taken a year ago to prevent the entry of persons testing positive for HIV/AIDS into their work force organised and unorganised;

(b) if so, whether sections of industry based in a few Indian cities, particularly Mumbai, have stopped such pre-conditional tests; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Ministry of Health and Family Welfare has no information about the so called decision.

(b) and (c). Based on the information supplied by State Government of Maharashtra, no Mumbai based industries insist on pre-employment HIV test on workers in the organised and unorganised sectors.

Auction of Gandhi Papers

1484. SHRI SRIBALLAV PANIGRAHI :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI R. SAMBASIVA RAO :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that certain papers of Mahatma Gandhi are proposed to be put to auction in London by some institution/persons;

(b) if so, the details thereof;

(c) whether the Government have taken any steps to stop the proposed auction of those papers and to acquire and preserve the same; and

(d) if so, the details of measures taken in this regard and the outcome thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) to (d). It came to the notice of the Government that Shri V. Kalyanam, a stenographer of Mahatma

Gandhi during 1944-48, was trying to put to auction certain papers/letters written by Mahatma Gandhi, through Phillips International Auctioneers and Vendors, London. Contact was accordingly made with Shri Kalyanam, Indian High Commission in London and Navajivan Trust, Ahmedabad to devise and undertake steps to prevent the auction.

A suit was filed by the Navajivan Trust in the High Court of Judicature at Madras seeking injunction against the auction of Mahatma Gandhi papers. The High Court issued interim injunction restraining the respondents/defendants or any one claiming or acting under them from in any manner dealing with or parting with the possession of Ganghiji's papers pending the disposal of the suit. The Court like-wise gave an interim injunction against infringement of the Copyrights of Navajivan Trust.

Taking note of the claim of Navajivan Trust on the papers, the Auctioneers decided to call off the auction which was due to be held on 14th November, 1996. According to the information available, these papers have since been handed over to the Indian High Commissioner in London.

Objects of SAARC

1485. SHRI B.L. SHANKAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the progress made in achieving objects of SAARC by member countries during the last three years;

(b) whether there is any proposal to extend the scope of SAARC for establishing common market and common currency among the SAARC Nations; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) SAARC has registered significant progress in the last three years in areas of economic, technical and social cooperation, the three areas of it is primarily engaged in. In the economic field, the most important development has been the historic decisions to launch the South Asian Preferential Trading Arrangement (SAPTA) and to strive for a South Asian